

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 833 of 2019**

**IN THE MATTER OF:**

**M/s Arangcons**

**...Appellant**

**Versus**

**Amit Chandrakanth Shah & Ors.**

**...Respondents**

**Present**

**For Appellant: Ankit Chaturevedi and Ms. Divya Srivastava, Advocates.**

**For Respondent: Mr. Sanjay Gupta and Ms. Ashly Cherian, Advocates for R-1  
Mr. Amit Agrawal and Mr. Sahil Raveen, Advocates for R-2**

**with**

**Company Appeal (AT)(Ins) No. 860 of 2019**

**IN THE MATTER OF:**

**Mr. Santhosh Ramalingam & Ors.**

**...Appellants**

**Versus**

**Mr. Amit Chandrakant Shah & Anr.**

**...Respondents**

**Present**

**For Appellant:**

**For Respondent: Mr. Sanjay Gupta and Ms. Ashly Cherian, Advocates for R-1**

**ORDER**

**19.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 16<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/